NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 21(ND)2009 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE COMPANY: M/s. Smt Madhu Bhaskar V/s. TNB Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRE	SENTATION	SIGNATURE
) .	Mer. Sar	makh Kalia	ADU	70 1310	1dhi
2.	Ms. San	neridhi Gogia	ADV.	Jewiner.	Jamendhi Sombore
3.	SARWAR R	424	Adv	Respondents	Some bee
4.	LAXMAN N	EqI	AR	R-4	Con .

ORDER

Be listed along with connected matter i.e., on 06.10.2016.

(Ina Malhotra) Member Judicial